



महाराष्ट्र शासन राजपत्र

असाधारण भाग आठ

वर्ष ६, अंक ४६(२)]

मंगळवार, डिसेंबर २३, २०१४/पौष २, शके १९३६

[पृष्ठे २१, किंमत : रुपये २७.००

असाधारण क्रमांक ११३

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधी व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra (Third Supplementary) Appropriation Act, 2014 (Mah. Act No. XXXIX of 2014), is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

M. A. SAYEED,
Principal Secretary and R.L.A. to Government,
Law and Judiciary Department.

MAHARASHTRA ACT No. XXXIX OF 2014.

(First published, after having received the assent of the Governor in the "Maharashtra Government Gazette", on the 23rd December 2014).

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2015.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2015; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Sixty-fifth Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Third Supplementary) Appropriation Short title Act, 2014.

Withdrawal of
Rs.
82,01,85,45,000
out of the
Consolidated
Fund of the
State for the
Financial
Year 2014-
2015.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of eight thousand two hundred one crores, eighty five lakhs, forty five thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2015, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2015.

(See sections 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding —		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
A-EXPENDITURE ON REVENUE ACCOUNT					
General Administration Department.					
A-2	Elections	2015, Elections	87,31,65,000	..	87,31,65,000
A-3	Public Service Commission.	2051, Public Service Commission. 2052, Secretariat-General Services. 2059, Public Works.	..	3,62,49,000	3,62,49,000
A-4	Secretariat and Miscellaneous General Services	2070, Other Administrative Services. 2075, Miscellaneous General Services	42,28,73,000	..	42,28,73,000
A-8	Census, Surveys and Statistics	3454, Census, Surveys and Statistics	2,84,46,00,000	..	2,84,46,00,000
		Total-General Administration Department.	4,14,06,38,000	3,62,49,000	4,17,68,87,000
Home Department.					
B-1	Police Administration	2014, Administration of Justice 2055, Police	92,60,16,000	..	92,60,16,000
B-2	State Excise.	2070, Other Administrative Services. 2039, State Excise. 2045, Other Taxes and Duties on Commodities and Services.	5,00,00,000	..	5,00,00,000
B-4	Secretariat and Other General Services	2052, Secretariat-General Services.	1,18,67,000	..	1,18,67,000
B-5	Jails.	2075, Miscellaneous General Services. 2056, Jails.	19,99,32,000	..	19,99,32,000
B-7	Economic Services	3001, Indian Railways-Policy Formulation, Direction, Research and Other Miscellaneous Organisation. 3051, Ports and Light Houses.	10,00,00,000	..	10,00,00,000
		Total-Home Department.	1,28,78,15,000	..	1,28,78,15,000

(1)	(2)	(3)	(4)
		Rs.	Rs.
	Revenue and Forests Department.		
	2029, Land Revenue		
	2045, Other Taxes and Duties on Commodities and Services.		
C-1	Revenue and District Administration.	9,53,88,000	9,53,88,000
	2053, District Administration.
	2070, Other Administrative Services.		
C-2	Stamps and Registration	10,00,00,000	10,00,00,000
C-4	Secretariat and Other General Services	12,07,97,000	12,07,97,000
	2052, Secretariat-General Services.
	2059, Public Works.		
	2075, Miscellaneous General Services.		
	2217, Urban Development.		
	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.		
C-5	Other Social Services	5,61,04,000	5,61,04,000
	2235, Social Security and Welfare.
	2250, Other Social Services.		
C-6	Relief on account of Natural Calamities	20,10,00,00,000	20,10,00,00,000
	2245, Relief on Account of Natural Calamities.
	2406, Forestry and Wild Life.		
C-7	Forest	1,17,16,86,000	1,17,16,86,000
	2415, Agricultural Research and Education.
	Total Revenue and Forests Department.	21,64,39,75,000	21,64,39,75,000
	Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.		
	2401, Crop Husbandry.		
D-3	Agriculture Services	6,26,19,17,000	6,26,19,17,000
	2402, Soil and Water Conservation.
	2415, Agricultural Research and Education.		
D-4	Animal Husbandry.	15,28,20,000	15,28,20,000
D-6	Fisheries.	3,73,70,000	3,73,70,000
	2403, Animal Husbandry.
	2405, Fisheries.
	Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.	6,45,21,07,000	6,45,21,07,000

School Education and Sports Department.			
E-2	General Education.	2,02,87,91,000	2,02,87,91,000
	2202, General Education.
	2204, Sports and Youth Services.
	2205, Art and Culture.
E-3	Secretariat and Other Social Services	17,95,02,000	17,95,02,000
	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.
	2235, Social Security and Welfare.
	2251, Secretariat-Social Services.
	Total-School Education and Sports Department.	2,20,82,93,000	2,20,82,93,000
Urban Development Department.			
	2053, District Administration.
	2070, Other Administrative Services.
F-2	Urban Development and Other Advance Services	1,65,97,00,000	1,65,97,00,000
	2217, Urban Development.
	3054, Roads and Bridges.
	2230, Labour and Employment.
F-3	Secretariat and Other Social Services	38,00,00,000	38,00,00,000
	2235, Social Security and Welfare.
	2251, Secretariat-Social Services.
	3475, Other General Economic Services
F-4	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	4,13,50,000	4,13,50,000
	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.
	Total-Urban Development Department.	2,08,10,50,000	2,08,10,50,000
Finance Department.			
	2020, Collection of Taxes on Income and Expenditure.
G-1	Sales Tax Administration	5,27,37,000	5,27,37,000
	2040, Sales Tax.
	3475, Other General Economic Services
G-4	Secretariat-General Services	1,50,00,000	1,50,00,000
	2052, Secretariat-General Services.
G-5	Treasury and Accounts Administration.	2,000	2,000
	2054, Treasury and Accounts Administration.
G-7	Social Security and Welfare.	5,50,00,000	5,50,00,000
	2235, Social Security and Welfare.
	Total-Finance Department.	12,27,39,000	12,27,39,000

(1)	(2)	(3)	(4)	Rs.	Rs.
	Revenue and Forests Department.				
	2029, Land Revenue				
	2045, Other Taxes and Duties on Commodities and Services.				
C-1	Revenue and District Administration	2053, District Administration.	9,53,88,000	...	9,53,88,000
		2070, Other Administrative Services.			
C-2	Stamps and Registration	2030, Stamps and Registration	10,00,00,000	...	10,00,00,000
C-4	Secretariat and Other General Services	2052, Secretariat-General Services. 2059, Public Works.	12,07,97,000	...	12,07,97,000
		2075, Miscellaneous General Services.			
		2217, Urban Development.			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
C-5	Other Social Services	2235, Social Security and Welfare.	5,61,04,000	...	5,61,04,000
		2250, Other Social Services.			
C-6	Relief on account of. Natural Calamities	2245, Relief on Account of Natural Calamities.	20,10,00,00,000	...	20,10,00,00,000
		2406, Forestry and Wild Life.			
C-7	Forest	2415, Agricultural Research and Education.	1,17,16,86,000	...	1,17,16,86,000
		Total-Revenue and Forests Department.	21,64,39,75,000	...	21,64,39,75,000
	Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.				
		2401, Crop Husbandry.			
D-3	Agriculture Services	2402, Soil and Water Conservation.	6,26,19,17,000	...	6,26,19,17,000
		2415, Agricultural Research and Education.			
D-4	Animal Husbandry.	2403, Animal Husbandry.	15,28,20,000	...	15,28,20,000
D-6	Fisheries.	2405, Fisheries.	3,73,70,000	...	3,73,70,000
		Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.	6,45,21,07,000	...	6,45,21,07,000

School Education and Sports Department.		
E-2	General Education.	2,02,87,91,000
	2202, General Education.	...
	2204, Sports and Youth Services.	2,02,87,91,000
	2205, Art and Culture.	...
E-3	Secretariat and Other Social Services	17,95,02,000
	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	...
	2235, Social Security and Welfare.	17,95,02,000
	2251, Secretariat-Social Services.	...
	Total-School Education and Sports Department.	2,20,82,93,000
Urban Development Department.		
	2053, District Administration.	...
	2070, Other Administrative Services.	1,65,97,00,000
F-2	Urban Development and Other Advance Services	1,65,97,00,000
	2217, Urban Development.	...
	3054, Roads and Bridges.	38,00,00,000
	2230, Labour and Employment.	...
F-3	Secretariat and Other Social Services	38,00,00,000
	2235, Social Security and Welfare.	...
	2251, Secretariat-Social Services.	...
	3475, Other General Economic Services	4,13,50,000
F-4	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	4,13,50,000
	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	...
	Total-Urban Development Department.	2,08,10,50,000
Finance Department.		
G-1	Sales Tax Administration	5,27,37,000
	2020, Collection of Taxes on Income and Expenditure.	...
	2040, Sales Tax.	5,27,37,000
	3475, Other General Economic Services	...
G-4	Secretariat-General Services	1,50,00,000
	2052, Secretariat-General Services.	...
G-5	Treasury and Accounts Administration.	2,000
	2054, Treasury and Accounts Administration.	...
G-7	Social Security and Welfare.	5,50,00,000
	2235, Social Security and Welfare.	...
	Total-Finance Department.	12,27,39,000

(1)	(2)	(3)	(4)	Rs.	Rs.
		Public Works Department.			
H-3	Housing.	2216, Housing.	50,00,25,000	...	50,00,25,000
H-5	Roads and Bridges.	3054, Roads and Bridges.	1,30,27,10,000	...	1,30,27,10,000
		2059, Public Works.			
		2202, General Education.			
		2203, Technical Education.			
		2205, Art and Culture.			
H-6	Public Works and Administrative and Functional Buildings.	2210, Medical and Public Health. 2217, Urban Development. 2230, Labour and Employment. 2403, Animal Husbandry. 2405, Fisheries.	45,67,77,000	...	45,67,77,000
		Total-Public Works Department.	2,25,95,12,000	...	2,25,95,12,000
		Water Resources Department.			
		2402, Soil and Water Conservation.			
		2701, Major and Medium Irrigation.			
		2702, Minor Irrigation.			
I-3	Irrigation, Power and Other Economic Services	2705, Command Area Development.	1,21,73,04,000	...	1,21,73,04,000
		2711, Flood Control and Drainage.			
		2801, Power			
		3402, Space Research.			
		Total-Water Resources Department.	1,21,73,04,000	...	1,21,73,04,000
		Law and Judiciary Department.			
J-1	Administration of Justice	2014, Administration of Justice 2052, Secretariat-General Services. 2070, Other Administrative Services.	3,65,03,68,000	3,99,00,000	3,69,02,68,000
J-2	Secretariat and Other Social and Economic Services	2235, Social Security and Welfare. 2250, Other Social Services. 3475, Other General Economic Services	22,88,000	...	22,88,000
		Total-Law and Judiciary Department.	3,65,26,56,000	3,99,00,000	3,69,25,56,000

Industries, Energy and Labour Department.

K-3	Stationery and Printing	2057, Supplies and Disposals.	5,00,000	...	5,00,000
K-4	Labour and Employment.	2058, Stationery and Printing. 2230, Labour and Employment.	50,93,000	...	50,93,000
K-7	Industries	2851, Village and Small Industries. 2852, Industries. 2853, Non-Ferrous Mining and Metallurgical Industries.	5,00,000	...	5,00,000
Total-Industries, Energy and Labour Department.			60,93,000	...	60,93,000

Rural Development and Water Conservation Department.

L-2	District Administration.	2053, District Administration. 2235, Social Security and Welfare. 2402, Soil and Water Conservation. 2406, Forestry and Wild Life. 2415, Agricultural Research and Education. 2501, Special Programmes for Rural Development.	3,10,60,52,000	...	3,10,60,52,000
L-3	Rural Development Programmes.	2505, Rural Employment. 2515, Other Rural Development Programmes. 2551, Hill Areas. 2702, Minor Irrigation. 2810, Non-Conventional Sources of Energy 3054, Roads and Bridges.	1,14,78,00,000	...	1,14,78,00,000
L-5	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	72,00,00,000	...	72,00,00,000
Total-Rural Development and Water Conservation Department.			4,97,38,52,000	...	4,97,38,52,000

Food, Civil Supplies and Consumer Protection Department.

M-2	Food.	2408, Food, Storage and Warehousing.	3,12,17,000	...	3,12,17,000
M-3	Secretariat and Other Economic Services	3451, Secretariat-Economic Services. 3475, Other General Economic Services	9,62,03,000	...	9,62,03,000
Total-Food, Civil Supplies and Consumer Protection Department.			12,74,20,000	...	12,74,20,000

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
N-3	Social Justice and Special Assistance Department. Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2235, Social Security and Welfare.	5,67,33,54,000	5,67,33,54,000
		Total-Social Justice and Special Assistance Department.	5,67,33,54,000	5,67,33,54,000
O-3	Rural Employment.	2505, Rural Employment.	2,26,91,70,000	6,00,00,000	...	2,32,91,70,000
O-7	Secretariat-Economic Services.	3451, Secretariat-Economic Services.	1,01,34,000	1,01,34,000
O-9	Census, Survey and Statistics.	3454, Census, Survey and Statistics. 2059, Public Works	27,14,000	27,14,000
		Planning Department.				
		2202, General Education				
		2203, Technical Education				
		2204, Sports and Youth Services				
		2205, Art and Culture				
		2210, Medical and Public Health				
		2211, Family Welfare				
		2215, Water Supply and Sanitation				
		2216, Housing				
		2217, Urban Development				
		2220, Information and Publicity				
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
O-17	District Plan—Raigad	2230, Labour and Employment 2235, Social Security and Welfare 2236, Nutrition	1,000	1,000
		2401, Crop Husbandry				
		2402, Soil and Water Conservation				
		2403, Animal Husbandry				
		2404, Dairy Development				
		2405, Fisheries				
		2406, Forestry and Wild Life				
		2425, Co-operation				
		2501, Special Programme for Rural Development				
		2505, Rural Employment				
		2515, Other Rural Development Programme				
		2702, Minor Irrigation				

2810, Non-Conventional Sources of Energy	
2851, Village and Small Industries	
3051, Ports and Light Houses	
3054, Roads and Bridges	
3056, Inland Water Transport	
3435, Ecology and Environment	
3451, Secretariat—Economic Services	
3452, Tourism	
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	
(2059, Public Works	
2202, General Education	
2203, Technical Education	
2204, Sports and Youth Services	
2205, Art and Culture	
2210, Medical and Public Health	
2211, Family Welfare	
2215, Water Supply and Sanitation	
2216, Housing	
2217, Urban Development	
2220, Information and Publicity	
2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	
2230, Labour and Employment	
2235, Social Security and Welfare	
2236, Nutrition	1,000
2401, Crop Husbandry	
2402, Soil and Water Conservation	
2403, Animal Husbandry	
2404, Dairy Development	
2405, Fisheries	
2406, Forestry and Wild Life	
2425, Co-operation	
2501, Special Programme for Rural Development	
2505, Rural Employment	
2515, Other Rural Development Programme	
2702, Minor Irrigation	
2810, Non-Conventional Sources of Energy	
2851, Village and Small Industries	
3051, Ports and Light Houses	
3054, Roads and Bridges	
3056, Inland Water Transport	
3435, Ecology and Environment	
3451, Secretariat—Economic Services	
3452, Tourism	
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	

O-25 District Plan—Nashik

(1)	(2)	(3)	Rs.	Rs.
		Public Works		
22059,		General Education		
2202,		Technical Education		
2203,		Sports and Youth Services		
2204,		Art and Culture		
2205,		Medical and Public Health		
2210,		Family Welfare		
2211,		Water Supply and Sanitation		
2215,		Housing		
2216,		Urban Development		
2217,		Information and Publicity		
2220,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.		
2225,		Labour and Employment		
2230,		Social Security and Welfare		
2235,		Nutrition	1,000	1,000
2236,		Crop Husbandry		
2401,		Soil and Water Conservation		
2402,		Animal Husbandry		
2403,		Dairy Development		
2404,		Fisheries		
2405,		Forestry and Wild Life		
2406,		Co-operation		
2425,		Special Programme for Rural Development		
2501,		Rural Employment		
2505,		Other Rural Development Programme		
2515,		Minor Irrigation		
2702,		Non-Conventional Sources of Energy		
2810,		Village and Small Industries		
2851,		Ports and Light Houses		
3051,		Roads and Bridges		
3054,		Inland Water Transport		
3056,		Ecology and Environment		
3435,		Secretariat—Economic Services		
3451,		Tourism		
3452,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.		
3604,				

O-28 District Plan—Ahmednagar

2059, Public Works	
2202, General Education	
2203, Technical Education	
2204, Sports and Youth Services	
2205, Art and Culture	
2210, Medical and Public Health	
2211, Family Welfare	
2215, Water Supply and Sanitation	
2216, Housing	
2217, Urban Development	
2220, Information and Publicity	
2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	
2230, Labour and Employment	
2235, Social Security and Welfare	
2236, Nutrition	1,000
2401, Crop Husbandry	
2402, Soil and Water Conservation	
2403, Animal Husbandry	
2404, Dairy Development	
2405, Fisheries	
2406, Forestry and Wild Life	
2425, Co-operation	
2501, Special Programme for Rural Development	
2505, Rural Employment	
2515, Other Rural Development Programme	
2702, Minor Irrigation	
2810, Non-Conventional Sources of Energy	
2851, Village and Small Industries	
3051, Ports and Light Houses	
3054, Roads and Bridges	
3056, Inland Water Transport	
3435, Ecology and Environment	
3451, Secretariat—Economic Services	
3452, Tourism	
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	

O-30 District Plan—Aurangabad

1,000

(1)	(2)	(3)	Rs.	Rs.
	O-39 District Plan—Wardha			
2059,	Public Works			
2202,	General Education			
2203,	Technical Education			
2204,	Sports and Youth Services			
2205,	Art and Culture			
2210,	Medical and Public Health			
2211,	Family Welfare			
2215,	Water Supply and Sanitation			
2216,	Housing			
2217,	Urban Development			
2220,	Information and Publicity			
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,	Labour and Employment			
2235,	Social Security and Welfare			
2236,	Nutrition		1,000	...
2401,	Crop Husbandry			
2402,	Soil and Water Conservation			
2403,	Animal Husbandry			
2404,	Dairy Development			
2405,	Fisheries			
2406,	Forestry and Wild Life			
2425,	Co-operation			
2501,	Special Programme for Rural Development			
2505,	Rural Employment			
2515,	Other Rural Development Programme			
2702,	Minor Irrigation			
2810,	Non-Conventional Sources of Energy			
2851,	Village and Small Industries			
3051,	Ports and Light Houses			
3054,	Roads and Bridges			
3056,	Inland Water Transport			
3435,	Ecology and Environment			
3451,	Secretariat—Economic Services			
3452,	Tourism			
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			

O-41 District Plan—Chandrapur		1,000	1,000
2059,	Public Works		
2202,	General Education		
2203,	Technical Education		
2204,	Sports and Youth Services		
2205,	Art and Culture		
2210,	Medical and Public Health		
2211,	Family Welfare		
2215,	Water Supply and Sanitation		
2216,	Housing		
2217,	Urban Development		
2220,	Information and Publicity		
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.		
2230,	Labour and Employment		
2235,	Social Security and Welfare		
2236,	Nutrition	1,000	1,000
2401,	Crop Husbandry		
2402,	Soil and Water Conservation		
2403,	Animal Husbandry		
2404,	Dairy Development		
2405,	Fisheries		
2406,	Forestry and Wild Life		
2425,	Co-operation		
2501,	Special Programme for Rural Development		
2505,	Rural Employment		
2515,	Other Rural Development Programme		
2702,	Minor Irrigation		
2810,	Non-Conventional Sources of Energy		
2851,	Village and Small Industries		
3051,	Ports and Light Houses		
3054,	Roads and Bridges		
3056,	Inland Water Transport		
3435,	Ecology and Environment		
3451,	Secretariat—Economic Services		
3452,	Tourism		
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.		

(4)

(2)

(1)

	Rs.	Rs.	Rs.
2059, Public Works			
2202, General Education			
2203, Technical Education			
2204, Sports and Youth Services			
2205, Art and Culture			
2210, Medical and Public Health			
2211, Family Welfare			
2215, Water Supply and Sanitation			
2216, Housing			
2217, Urban Development			
2220, Information and Publicity			
2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230, Labour and Employment			
2235, Social Security and Welfare			
2236, Nutrition		1,000	
2401, Crop Husbandry			
2402, Soil and Water Conservation			
2403, Animal Husbandry			
2404, Dairy Development			
2405, Fisheries			
2406, Forestry and Wild Life			
2425, Co-operation			
2501, Special Programme for Rural Development			
2505, Rural Employment			
2515, Other Rural Development Programme			
2702, Minor Irrigation			
2810, Non-Conventional Sources of Energy			
2851, Village and Small Industries			
3051, Ports and Light Houses			
3054, Roads and Bridges			
3056, Inland Water Transport			
3435, Ecology and Environment			
3451, Secretariat—Economic Services			
3452, Tourism			
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			
Total-Planning Department.		2,28,20,25,000	6,00,00,000
			2,34,20,25,000

O-42 District Plan—Gadchiroli

Public Health Department.

R-1	Medical and Public Health	2210, Medical and Public Health.	6,23,73,08,000	6,23,73,08,000
		2211, Family Welfare.	6,23,73,08,000
		2235, Social Security and Welfare.
R-2	Secretariat-Social Services.	2251, Secretariat-Social Services.	1,000	1,000
		Total-Public Health Department.	6,23,73,09,000	6,23,73,09,000

Tribal Development Department.

T-5	Revenue Expenditure on Tribal Areas Development Sub Plan	2202, General Education.
		2203, Technical Education.
		2204, Sports and Youth Services.
		2210, Medical and Public Health.
		2211, Family Welfare.
		2215, Water Supply and Sanitation.
		2216, Housing.
		2217, Urban Development.
		2220, Information and Publicity
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.
		2230, Labour and Employment.
		2235, Social Security and Welfare.
		2236, Nutrition.
		2401, Crop Husbandry.	4,25,64,21,000	4,25,64,21,000
		2403, Animal Husbandry.
		2405, Fisheries.
		2406, Forestry and Wild Life.
		2425, Co-operation.
		2501, Special Programmes for Rural Development.
		2505, Rural Employment.
		2702, Minor Irrigation.
		2801, Power.
		2810, Non-Conventional Sources of Energy.
		2851, Village and Small Industries.
		3054, Roads and Bridges.
		3055, Road Transport
		Total-Tribal Development Department.	4,25,64,21,000	4,25,64,21,000

(1)	(2)	(3)	(4)
		Rs.	Rs.
	Co-operation, Marketing and Textiles Department.		
	2230, Labour and Employment.		
	2235, Social Security and Welfare.		
	2425, Co-operation.		
	2435, Other Agricultural Programme		
V-2	2851, Village and Small Industries.	20,23,81,000	20,23,81,000
	2852, Industries.		
	3451, Secretariat-Economic Services.		
	Total-Co-operation, Marketing and Textiles Department.	20,23,81,000	20,23,81,000
	Higher and Technical Education Department.		
W-2	2202, General Education.	8,74,19,000	8,74,19,000
W-3	2203, Technical Education.	22,30,58,000	22,30,58,000
	2205, Art and Culture.		
W-4	2230, Labour and Employment.	89,92,000	89,92,000
	Total-Higher and Technical Education Department.	31,94,69,000	31,94,69,000
	Women and Child Development Department.		
X-1	Social Security and Nutrition	22,97,91,000	22,97,91,000
	2236, Nutrition.		
X-2	Secretariat-Social Services.	17,73,000	17,73,000
	Total-Women and Child Development Department.	23,15,64,000	23,15,64,000
	Water Supply and Sanitation Department.		
Y-2	Water Supply and Sanitation.	8,81,61,10,000	8,81,61,10,000
	Total-Water Supply and Sanitation Department.	8,81,61,10,000	8,81,61,10,000
	Tourism and Cultural Affairs Department.		
ZD-2	2205, Art and Culture	12,51,45,000	12,51,45,000
	Total-Tourism and Cultural Affairs Department	12,51,45,000	12,51,45,000
	Total-A: Expenditure on Revenue Account.	78,31,72,32,000	78,45,33,81,000

B-EXPENDITURE ON CAPITAL ACCOUNT

Revenue and Forests Department.

4406, Capital Outlay on Forestry and Wild Life.
4415, Capital Outlay on Agricultural Research and Education.

C-10	Capital Expenditure on Economic Services	24,03,37,000	24,03,37,000
	4701, Capital Outlay on Major and Medium Irrigation.		
	5475, Capital Outlay on Other General Economic Services.		
	6401, Loans for Crop Husbandry.		
	Total-Revenue and Forests Department.	24,03,37,000	24,03,37,000

Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.

D-8 Capital Expenditure on Animal Husbandry
4403, Capital Outlay on Animal Husbandry.
4405, Capital Outlay on Fisheries.
D-9 Capital Expenditure on Fisheries
6405, Loans for Fisheries.

D-8	Capital Expenditure on Animal Husbandry	1,51,10,000	1,51,10,000
D-9	Capital Expenditure on Fisheries	9,00,00,000	9,00,00,000
	Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.	10,51,10,000	10,51,10,000

School Education and Sports Department.

E-4 Capital Outlay on Education, Sports and Culture.
4202, Capital Outlay on Education, Sports and Culture.

E-4	Capital Outlay on Education, Sports and Culture.	1,00,00,000	1,00,00,000
	Total-School Education and Sports Department.	1,00,00,000	1,00,00,000

Urban Development Department.

F-5 Capital Expenditure on Social Services
4217, Capital Outlay on Urban Development
5475, Capital Outlay on Other General Economic Services.

F-5	Capital Expenditure on Social Services	17,00,00,000	17,00,00,000
	Total-Urban Development Department.	17,00,00,000	17,00,00,000

(1)	(2)	(3)	(4)	
		Rs.	Rs.	Rs.
	Public Works Department.			
	4055, Capital Outlay on Police			
H-7	Capital Expenditure on Social, Services and Economic Services	86,07,06,000	...	86,07,06,000
	4216, Capital Outlay on Housing.			
	5054, Capital Outlay on Roads and Bridges.			
	4059, Capital Outlay on Public Works.			
	4202, Capital Outlay on Education, Sports, Art and Culture.			
	4210, Capital Outlay on Medical and Public Health.			
	4217, Capital Outlay on Urban Development.			
H-8	Capital Expenditure on Public Works Administrative and Functional Buildings.	29,46,76,000	2,29,000	29,49,05,000
	4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
	4235, Capital Outlay on Social Security and Welfare.			
	4250, Capital Outlay on Other Social Services.			
	4405, Capital Outlay on Fisheries.			
	4202, Capital Outlay on Education, Sports, Art and Culture.	4,50,00,000	...	4,50,00,000
H-9	Capital Outlay on Removal of Regional Imbalance			
	4210, Capital Outlay on Medical and Public Health.			
	4250, Capital Outlay on Other Social Services.			
	Total-Public Works Department.	1,20,03,82,000	2,29,000	1,20,06,11,000
	Water Resources Department.			
	4402, Capital Outlay on Soil and Water Conservation.			
	4701, Capital Outlay on Major and Medium Irrigation.	4,000	...	4,000
I-5	Capital Expenditure on Irrigation.			
	4702, Capital Outlay on Minor Irrigation.			
	4711, Capital Outlay on Flood Control Projects			
	4801, Capital Outlay on Power Projects.			
	Total-Water Resources Department.	4,000	...	4,000

Law and Judiciary Department.

Industries, Energy and Labour Department.

K-9	Capital Expenditure on Economic and Social Services	4058, Capital Outlay on Stationary and Printing.	50,00,000	...	50,00,000
		4250, Capital Outlay on Other Social Services.		...	
		6250, Loans for Other Social Services.		...	

Total-Industries, Energy and Labour Department.

50,00,000

Planning Department.

O-10	Capital Outlay on Other Rural Development Programmes.	4515, Capital Outlay on Other Rural Development Programmes.	1,83,41,00,000	...	1,83,41,00,000
		5452, Capital Outlay on Tourism		...	

4059, Capital Outlay on Public Works	}
4202, Capital Outlay on Education, Sports and Culture	
4210, Capital Outlay on Medical and Public Health	
4216, Capital Outlay on Housing	
4250, Capital Outlay on Other Social Services	
4402, Capital Outlay on Soil and Water Conservation	
4403, Capital Outlay on Animal Husbandry	
4405, Capital Outlay on Fisheries	
4406, Capital Outlay on Forestry and Wild Life	
4425, Capital Outlay on Co-operation	
4515, Capital Outlay on Other Rural Development Programmes	
4702, Capital Outlay on Minor Irrigation	
4711, Capital Outlay on Flood Control projects	
4851, Capital Outlay on Village and Small Industries	
5054, Capital Outlay on Roads and Bridges	
6217, Loans for Urban Development	
6250, Loans for Other Social Services	
6801, Loans for Power Project	
6851, Loan for Village and Small Industries	

O-21 District Plan—Satara

1,000

1,000

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
O-33	District Plan—Nanded	4059, Capital Outlay on Public Works 4202, Capital Outlay on Education, Sports and Culture 4210, Capital Outlay on Medical and Public Health 4216, Capital Outlay on Housing 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4405, Capital Outlay on Fisheries 4406, Capital Outlay on Forestry and Wild Life 4425, Capital Outlay on Co-operation 4515, Capital Outlay on Other Rural Development Programmes				
						1,000
						1,000
						...
						1,000

6217, Loans for Urban Development
 6250, Loans for Other Social Services
 6801, Loans for Power Project
 6851, Loan for Village and Small Industries

Total-Planning Department.	1,83,41,02,000	...	1,83,41,02,000
Total-B-Expenditure on Capital Account..	3,56,49,35,000	2,29,000	3,56,51,64,000
Grand Total.	81,88,21,67,000	13,63,78,000	82,01,85,45,000

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